

**GOVERNMENT OF INDIA
MINISTRY OF SCIENCE AND TECHNOLOGY
DEPARTMENT OF SCIENCE AND TECHNOLOGY
LOK SABHA
UNSTARRED QUESTION No. 2758
ANSWERED ON 07/08/2024**

ANUSANDHAN NATIONAL RESEARCH FOUNDATION

2758. SHRI G M HARISH BALAYOGI:

Will the Minister of **SCIENCE AND TECHNOLOGY** विज्ञान और प्रौद्योगिकी मंत्री be pleased to state:

- (a) whether the Government has initiated the development of the Anusandhan National Research Foundation;
- (b) if so, the details regarding the progress made for the establishment of the foundation including but not limited to its present status, composition and deadline for completion as set by the Government;
- (c) the details regarding the funds allocated and utilised for the setting up of Anusandhan National Research Foundation since its inception;
- (d) whether the Government has shortlisted institutions with whom the Anusandhan National Research Foundation shall be collaborating and if so, the details regarding such shortlisted institutions, State-wise especially from Andhra Pradesh; and
- (e) whether the Government has carried out any promotional/awareness campaign for raising awareness about the Anusandhan National Research Foundation and if so, the details regarding the same including but not limited to funds allocated and utilised for the same?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF SCIENCE AND TECHNOLOGY & EARTH SCIENCES
(DR. JITENDRA SINGH)**

विज्ञान और प्रौद्योगिकी तथा पृथ्वी विज्ञान मंत्रालय के राज्य मंत्री (स्वतंत्र प्रभार)
(डॉ. जितेंद्र सिंह)

(a) Yes, Sir.

(b) Several steps have been undertaken for establishment of the Anusandhan National Research Foundation (ANRF). ANRF Act, 2023 (25 of 2023) received the assent of the President of India on 12th August 2023 and it came into force on 5th February 2024. The Secretary to the Government

of India in the Department of Science and Technology had been appointed as the interim CEO with effective from 6th February 2024 for efficient administration of ANRF. The Governing Board and Executive Council of ANRF had been constituted and notified in the Gazette of India. Notification of the ANRF Rules, 2024 has been made by publishing in the official Gazette on 28th June 2024 and the same has subsequently been laid in both Houses of the Parliament, Lok Sabha and Rajya Sabha on 31st July and 1st August, 2024 respectively within the timeline set by the Parliament.

(c) An RE allocation of Rs. 258.60 crore in 2023-24 and BE of R. 2,000.00 core in 2024-25 have been made to ANRF since its inception. Amount utilised for setting up of ANRF is Nil.

(d) No, Sir. ANRF is a centrally established body which transparently seed, fund, and coordinate research across institutions, in all disciplines in an integrated manner, with a special mandate to foster research and innovation in universities and colleges in the country. No specific institutions have been shortlisted for collaborating with ANRF.

(e) Several promotional/awareness campaigns for raising awareness about ANRF including brainstorming meetings, stakeholder consultations have been convened. In addition, many scientific platforms, both domestic and international, have been utilized for propagating the significance and purpose of ANRF in the country. Most of these programmes were conducted online and the funds allocated and utilized amounts to Rs. 24.5 lakh so far for this purpose.
